

Declaration of Assets and Liabilities

Year 2024 - 2025

I, MURLI MANOHAR JOSHI, son/daughter/wife of SRI RAS BIHARI PO

aged 29 years, belonging to BIHAR LEGISLATIVE ASSEMBLY

service and presently working as STENOGRAPHER

give herein below the details of the assets (immovable, movable, bank balance, etc.) of

myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant t-1 Name	Dependant-2 Name	Dependant t-3 Etc. Name
(i)	Cash	2,000 / —	AMISHA KR 4,000 / —	MULIK RAJ (SON) 1 YEAR	RAS BIHARI PO (FATHER)	TETRA DEVI MOTHER
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SAVING - 5000/- in S.B.I BIHAR VIDHAN MANDAL	RS-5,000/- in Central Bank of India	X	X	X
(iii)	Bonds, Debentures and Shares in companies	X	X	X	X	X
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	RS-5,000/- Per Month X	RS-5,000/- Per Month R.D in Post Office	X	X	X
(v)	Motor Vehicles (details of make, etc.)	X	Royal Enfield Classic-350	X	X	X
(vi)	Jewellery (give details of weight and value)	50 gm gold Jewellery	170 gm gold Jewellery 1000 gm Silver Jewellery	15 gm gold Jewellery and 200 gm Silver	X	X
(vii)	Other assets, such as values of claims / interests	Home Appliance RS-1 Lakh	X	X	X	X

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

M. Joshi

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependant- 3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	X	X	X	X	X
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	X	X	X	X	1000 Sq. Feet and House Near Dampur 1 Crore
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	X	X	X	X	X
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	X	X	X	X	X
(v)	Others (such as interest in property)	X	X	X	X	X

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	X	22+49 Lakh Joint Home Loan in PNB ANSABAD
	(ii) Loans from financial institutions	X	X
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	X	X
	(b) dues to departments dealing with supply of water	X	X
	(c) dues to departments dealing with supply of electricity	X	X

[Signature]

	(d) dues to departments dealing with telephones	X	X
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	X	X
	(f) Other dues, if any	X	X
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN - BX JPI-3390R	X
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	X	X
	(iii) Sales Tax [Only in case of proprietary business]	X	X
	(iv) Property Tax	X	X

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Murli Manohar Joshi

Name of Employee: MURLI MANOHAR JOSHI

Designation: STENOGRAPHER

Department: BIHAR VI DHAN SABHA

Place: PATNA

Date: 11.02.25

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.